GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO.2652 ANSWERED ON 22.12.2022

MINORITY WELFARE DEPARTMENT

2652. DR. DHAL SINGH BISEN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the nature and type of works under the ministry for which approval is accorded by the Government along with the criteria for the said approval;
- (b) the names and types of works completed in Madhya Pradesh during the last five years and the assistance provided to the minorities, district/item-wise;
- (c) the assistance likely to be provided to the minorities in Seoni and Balaghat district under Balaghat Parliamentary Constituency; and
- (d) the details of the works completed by Minority Welfare Department during the last five years in the said districts?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

- (a) The Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is being implemented by the Ministry of Minority Affairs, with the objective to develop infrastructure in the priority sectors of education, health, skill development, women centric projects etc. The type of works undertaken under PMJVK include construction of schools, additional classrooms, hostels, computer labs/digital classrooms, science laboratories in schools, drinking water facilities and toilets in schools, colleges, dispensaries, hospitals, Industrial Training Institutes (ITIs), Polytechnics, working women hostels, sports facilities, public/community toilets etc. The proposals under PMJVK are recommended by the State Level Committee (SLC)headed by the Chief Secretary of the respective States/Union Territories (UTs) based on demand for infrastructure development in the identified areas. The proposals recommended by the SLC are considered and approved by the Empowered Committee (EC) of PMJVK in the Ministry after due consultation with the concerned Central Ministries. Projects under PMJVK are implemented and managed by the concerned State/ UT Government.
- (b) to (d) The district/ project-wiseworks approved under PMJVK in Madhya Pradesh during the last five years is given in Annexure. Seoni and Balaghat districts were earlier not covered under PMJVK. However, the scheme has been revised with effect from FY 2022-23 for implementation in all districts of the country including Seoni and Balaghat districts.

Annexure referred in reply to part (b) to (d) of Lok Sabha Unstarred Question no. 2652 for answer on 22.12.2022 asked by Dr. Dhal Singh Bisen regarding "Minority Welfare Department".

District/ project-wiseworks approved under PMJVK in Madhya Pradesh during the last five years i.e. 2017-18 to 2021-22

Year of approval	Name of the Project	Total Project cost approved (Rs in lakh)	Central Share approved (Rs. in lakh)	Name of the District
2019-20	Upgradation of Medical education & Multi-speciality facilities at Gandhi Medical College and linked hospitals	31696	19017.6	Bhopal
	Residential School in Aarif Nagar, Bhopal	3600	2160	Bhopal
	180 bedded Girls' Hostel at Govt. Unani College, Bhopal	516	309.6	Bhopal
	Construction of Rain Basera	70	42	Bhopal
	Construction of Smart Class in Govt. Polytechnic, Khandwa	21.04	12.62	Khandwa
2017-18	Construction of Sadbhav Mandaps	1079.2	647.52	Indore, East Nimar, West Nimar and Sheopur,